

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/10830 /A

From :- Shri Chatra Bhukan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/245/2024, dtd. 05.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.11.2024**. The Counsellor, Family Court-II, Kamrup (M), Guwahati will be in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/10830 /A, dated

Copy forwarded for information to:

✓ The Project Manager, Gauhati High Court.

OR 8/11/2024
REGISTRAR (VIGILANCE)
Shree